

(Hindi and English versions) of the Welfare of Scheduled Castes and Scheduled Tribes :—

- (i) Thirteenth Report of the Committee on the Ministry of Welfare-working of Integrated Tribal Development Projects in Andhra Pradesh.
- (ii) Sixteenth Report of the Committee on the Ministry of Petroleum and Natural Gas on Action Taken by Government on the recommendations contained in the Forty-Seventh Report of the Committee (7th Lok Sabha) on the Ministry of Energy (Department of Petroleum)-Reservations for Scheduled Castes and Scheduled Tribes in the allotment of Distributive agencies by Indian Oil Corporation Ltd. and other oil companies.

COMMITTEE ON PAPERS LAID ON THE TABLE

[English]

Eighth Report and Minutes

SHRI M. V. CHANDRASHEKHARA MURTHY : (Kanakapura) : I beg to present the Eighth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

I beg also to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating to their Eighth Report.

(Interruptions)

[English]

MR. SPEAKER : I am not convinced. Absolutely not. Now, 377.

[Shri C. Madhav Reddi and some other hon. Members then left the house]

(Interruptions)

MR. SPEAKER : Not allowed. Not a single word forms part of the record.

(Interruptions)**

PROF. K. K. TEWARY (Buxar) : This House should know what is happening in Punjab. It is an extremely serious matter. Every day people are being killed. Why is no action being taken ?

[Translation]

MR. SPEAKER : Mr. Tewary, I have said in this House many a time and till the moment I am able to speak I will go on saying that unless the cancer of communalism—be it from within or from without—is not got rid of and unless exploitation by outsiders in the name of religion be it in a temple, mosque, gurudwara or church, is not stopped, the future of this country cannot become bright. You may keep this in mind and this House as well as others are aware of this. If we do not do this collectively and indulge in politically motivated activities, nothing tangible will come out. The Government as well as the Members should engage in such activities as are in the interest of the country.

[English]

PROF. K.K. TEWARY : Some action should be taken as they are continuing to operate.

MR. SPEAKER : We have to tackle this problem once for all. Mr. Vijayaraghavan.

SHRI V. S. VIJAYARAGHAVAN (Palghat) : Sir, under rule 377, I raise the following matter.

(Interruptions)

[Translation]

MR. SPEAKER : Think of the country. Legal battle should be fought legally. I am always prepared to get such thing discussed here, I never come in the way. Whenever there are atrocities on the Harijans at any place I allow discussion and even now I can allow but there

**Not recorded.

should be something concrete to discuss. If some people take law in their hands and attack the Harijans and want to rule by totting guns where then will your democracy go ?

[English]

I do not want this to come out of the barrel of a gun. It should flow from the people's own hearts because you are their representatives. They must be the ruler. It is their wirt which must run in this country, not through the barrel of a gun. I cannot allow that. That is what I am against.

Yes, Shri Vijayaraghavan, you can continue now.

Palghat in Kerala. The main reason is that if this factory is set up near the ITI, the capital investment could be reduced by half. The infrastructural facilities available in the ITI could be used for this factory. The ITI at Palghat is already manufacturing Digital Trunk Exchange lines in collaboration with CIT-ALCATEL company. Since there is similarity in the technology used for DTAX as well as electronic switch, the technical facilities available there could be used for both.

Therefore, considering the industrial backwardness of Kerala in general and Palghat in particular, it is requested that the proposed electronic switching factory should be set up at Palghat itself.

- (ii) Demand for stoppage of Nilachal and New Nilachal Express trains at Jajpur-Keonjhar Road Station in Orissa.

12.11-1/- hrs.

MATTERS UNDER RULE 377

[English]

- (i) Demand for setting up the proposed electronic switching equipment factory at Palghat in Kerala.

*SHRI V. S. VIJAYARAGHAVAN (Palghat): Mr. Speaker, Sir, the Indian Telephone Industries, a public sector unit at Palghat was started in 1976 with a capital investment of Rs. 2 crores. The original plan was to manufacture 6,000 lines per annum. The annual turnover of this unit is a mere Rs. 3 crores. Although this unit has great potential for development, it remains only a token of a public sector unit.

12.12 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

It is understood that the ITI has a proposal to augment the production of electronic switching equipment. In this connection, it is said that preparations are on for setting up a third electronic switching factory during the 7th Plan. The most suitable place for that factory is

*The speech was originally delivered in Malayalam.

SHRI ANADI CHARAN DAS (Jajpur): Sir, from religious and historical point of view, Jajpur is an important town not only in Orissa but in the whole of India. Thousands of pilgrims visit this town every day. Its nearest railway station is Jajpur-Keonjhar Road. The 175/176 Nilachal Express and 915/916 New Nilachal Express introduced between New Delhi and Puri are passing via Jajpur-Keonjhar Road Station. The passengers from Northern States come to Jajpur town to perform the religious rites by these trains are experiencing great difficulty as there is no stoppage of these trains at Jajpur-Keonjhar Road. A number of sponge iron plants, iron ore and manganese mines are located in Keonjhar district. Similarly, one of the biggest coal-bearing area in the country and thermal power plant at Talcher and a major Aluminium project at Anugul are located in Dhenkanal district. Thousands of people working in these districts depend on Nilachal Express to go to Delhi and to the northern States. Jaipur-Keonjhar Road is the most convenient station for them. It is also an important trade Centre in Orissa.

As such, there is every justification to provide a stoppage of these two trains at Jajpur-Keonjhar Road.